GOVERNMENT OF INDIA URBAN DEVELOPMENT AND POVERTY ALLEVATION LOK SABHA

UNSTARRED QUESTION NO:2471
ANSWERED ON:07.08.2001
SPECIAL HOUSING SCHEME FOR CENTRAL GOVERNMENT EMPLOYEES
ANANTA NAYAK

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVATION be pleased to state:

- (a) Whether the Delhi Development Authority (DDA) has introduced a special housing schemefor the Central Government Employees who are on the verge of retirement;
- (b) if so, the norms prescribed under the scheme for the allotment of houses to them;
- (c) the number of houses proposed to be constructed and the time by which these are likely to be completed; and
- (d) the number of retiring Government servants registered onder the scheme?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

- (a) & (b) Yes, Sir. The DDA has launched the 'Special Housing Registration Scheme, 2001for the Retiring Government Servants' who are going to retire within the next five years w.e.f. 1.7.2001. The Scheme shall remain open from 2.7.2001 to 31.8.2001. Under this Scheme, employees of
- (i) Central Government,
- (ii) Govt. of NCT of Delhi, and
- (iii) Statutory/Autonomous Bodies of Central Government or Govt. of NCT of Delhi are elligible for allotment of flats. There is no income limit for MIG, LIG and Janta categories. The applicants can apply according to their requirements and affordability.
- (c) DDA has offered 2000 flats in the ratio 2:4:4 in respect of MIG, LIG and Janta flats. This scheme will be completed within 6 months after the last date of submission of applications.
- (d) The exact number of retiring Government servants who would get themselves registered for allotment of flats under the scheme, would be known only after the closure of the Scheme, viz. 31.8.2001.